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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/662/(IB)/CB/2017
NAME OF THE PETITIONER(S) : HANDIMAN SERVICES LTD
NAME OF THE RESPONDENT(S) : DAL MARKETING SOLUTIONS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	T. Jayalalitha M/s Paul & Paul J. Madan Samuel S. Partner	Counsel for Operational Creditor	T. Jayalalitha

ORDER

Counsel for petitioner/operational creditor present. As seen vide order dated 08.12.2017, counsel for respondent had prayed for time to file vakalat and counter. Counsel for respondent called but was absent today. In the circumstances, the respondent is proceeded ex parte. The matter is posted for hearing submissions by the counsel for petitioner. Put up on 19.12.2017.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)